

DEPUTY GENERAL MANAGER & RECOVERY OFFICER  
WESTERN REGIONAL OFFICE  
[recoverywro@sebi.gov.in](mailto:recoverywro@sebi.gov.in)

**Corrigendum to Order Releasing of Bank Accounts dated August 14, 2026 passed in Recovery Certificates No. 1931 of 2019**

1. Whereas Recovery Certificate No. RC 1931 of 2029 dated February 15, 2019 has been drawn up by the Recovery Officer against Sai Prakash Organic Food Limited (PAN: AAPCS0636Q), Mr. Shahendra Singh Baghel (PAN: ATTPB8244M), Mr. Pushpendra Singh Baghel (AFZPB0624B), Mrs. Pushpanjali Singh Baghel (AFZPB0557M), Mr. Ranvajay Pratap Singh Baghel (ATTPB8254D), Mr. Mragendra Singh Baghel (BKJPB6325H), Mr. Dheerendra Krishan Pratap (AXMPB0165C) ["Defaulter"] for recovery of a sum Rs. 8,06,88,245/- (Rupees Eight Crore Six Lakh Eighty-eight Thousands Two Hundred Forty-Five Only) along with further interest, all costs, charges and expenses etc. for non-payment of penalty imposed by SEBI Adjudication Order Authority vide Order No. WTM/GM/EFD/38/2018-19 dated 16/07/2018 in the matter of Sai Prakash Organic Food Limited. Attachment proceedings were initiated in the matter with AP No. 12824 of 2024.
2. Whereas a Release order dated August 14, 2026 was passed in Recovery Certificates No. 1931 of 2019.
3. Please note that the same has been withdrawn. Henceforth, the Release order dated August 14, 2026 shall always be read with this corrigendum.

Given under my hand and seal at Ahmedabad this 08<sup>th</sup> day of September 2026.



*Jshandilya*  
Recovery Officer

जैनेन्द्र शांडिल्या / JAINENDRA SHANDILYA  
वसूली अधिकारी एवं उप महाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
पश्चिमी प्रादेशिक कार्यालय / Western Regional Office  
अहमदाबाद / Ahmedabad